

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
AHMEDABAD**

REGIONAL BENCH, COURT NO. 1

EXCISE APPEAL NO. 867 OF 2012

[Arising out of OIO-AHM-CEX-003-COM-025-12 dated 22/08/2012 passed by
Commissioner of Central Excise-AHMEDABAD-III]

Sanjay Sales

Plot No. 8-9, Survey No. 141,
Alang Road, Opp. Apollo Gases, Mamsa,
Bhavnagar,
Gujarat

.....Appellant

VERSUS

C.C.E.-Ahmedabad-iii

Custom House... 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad,
Gujarat-380009

.....Respondent

Appearance:

Present for the Appellant : Shri Subramanya and Shri. Sudhanshu Bissa
Advocates

Present for the Respondent: Shri Himanshi P Shrimali, Superintendent (AR)

CORAM:

HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)

DATE OF HEARING: 04.03.2024

DATE OF DECISION: 04.03.2024

ORDER

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 856 of 2012.

**(SOMESH ARORA)
MEMBER (JUDICIAL)**